

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2016 &
IA NO. 642 OF 2017**

Dated: 27th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

M/s Bhoruka Power Corporation Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Puja Priyadarshini

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Neha Garg for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **19.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**